

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF DECEMBER 2021**

Sl. No.	Nature	Opening balance as on 01.12.2021	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.12.2021	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0			0				0	58	0
2	WA	521	44	3		47			29	29	539	0
3	WPC	8574	606	7		613	4		323	327	8860	2
4	WPL	1015	6			6			4	4	1017	0
5	WPS	15292	526	3		529	3		338	341	15480	28
6	WPT	614	13		1	14			6	6	622	0
7	WPCR	2118	79			79	1		34	35	2162	0
8	WPPIL	253	12			12			11	11	254	0
9	WP 227	1490	67	2	2	71			42	42	1519	6
10	WPHC	6	4			4			3	3	7	0
A	TOTAL (1 to 10)	29941	1357	15	3	1375	8	0	790	798	30518	36
1	FA	3030	20	5		25	1		23	24	3031	3
2	FAM	568	0	6		6	9		30	39	535	2
3	FA(MAT)	190	12	1		13	4		8	12	191	0
4	SA	5174	47	4		51			6	6	5219	5
5	MA	278	8			8			1	1	285	0
6	MAC	7954	76	4		80			118	118	7916	15
7	CR	273	9			9			3	3	279	1
8	MCC	756	48	1		49			40	40	765	0
9	COMP APPEAL	3	0			0				0	3	0
10	COMP PET	15	0			0				0	15	0
11	EP	3	0			0				0	3	0
12	TPC	108	14			14			5	5	117	0
13	CONT	1919	114			114	2		43	45	1988	1
14	ITA	4	0			0				0	4	0
15	ARBA	238	3			3			4	4	237	0
16	ARBAP	10	0			0				0	10	0
17	ARBR	62	6			6			4	4	64	0
18	TAXC	112	0	1		1			1	1	112	0
19	REVP	201	11			11	1		8	9	203	0
20	CVLREF	0	0			0				0	0	0
B	TOTAL (1 to 19)	20898	368	22	0	390	17	0	294	311	20977	27
TOTAL (A+B)		50839	1725	37	3	1765	25	0	1084	1109	51495	63
MAIN CRIMINAL CASES												
1	CRREF	7	0			0				0	7	0
2	CRA	14995	184			184			72	72	15107	23
3	CRR	5444	116	1		117			39	39	5522	7
4	MCRC	1610	799			799	7		893	900	1509	0
5	MCRCA u/s 438 CrPC	263	131			131	1		54	55	339	0
6	CONTR	7	0			0				0	7	0
7	CRMP	3925	201	1		202	3		66	69	4058	2
8	TPCR	42	3			3			3	3	42	0
9	ACQA	2901	23			23			9	9	2915	5
C	TOTAL (1 to 9)	29194	1457	2	0	1459	11	0	1136	1147	29506	37
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		80033	3182	39	3	3224	36	0	2220	2256	81001	100
PENDENCY INCREASE/ DECREASE		80033	INCREASE (+968)								81001	

Over 5 Years Pendency as on 01.12.2021	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.12.2021	Over 5 Years Decrease Pendency during the month
17902	14	100	17816	-86
Over 5 Years Balance Pendency as on 31.12.2021	Add Pendency	Over 5 Years New Targeted Pendency as on 01.01.2022	 (SANTOSH KUMAR TIWARI)	
17816	6668	24484		